

February 1978 that Wool Tops worth over Rs. 5 crores are being imported from Australia;

(b) if so, whether Government are aware that the permission to import wool tops, woollen yarns (worsted etc.) and woollen fabrics, thus under the current import policy is sure to participate a major crisis in the country's combing and woollen industries; and

(c) if so, whether Government propose to ban the import of wool tops, yarns and fabrics; if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) and (c). The import of wool tops, woollen yarn and woollen fabrics is allowed only against export of specified woollen goods under the current import policy. The policy for the year 1978-79 is still under consideration.

Foreign Exchange earned from Products produced by Pottery Industries at Khurja

3428. SHRI MOHAN LAL PIPIL: Will the Minister of FINANCE be pleased to state:

(a) the total amount of Central Excise Duty realised by the Government in respect of the products produced by the various pottery industries located at Khurja in U.P. during the last three years;

(b) the total amount of foreign exchange earned by the Government on the export of the products of these industrial units during the same period; and

(c) the total amount incurred or allocated for export by the Government for the development of this area as an industrial area?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) The total

amount of Central Excise Duty realised from various Pottery Industries located at Khurja during the last three years is as under:—

Year	Revenue realised (Rs. '000)
1975	42
1976	238
1977	390

(b) It is reported that there have been no direct exports of the products of these industrial units. It is, therefore, not possible to indicate precisely the foreign exchange, if any, earned on the export of the products of these industrial units.

(c) Information in this regard is being collected and will be placed on the Table of the Sabha.

Multi-National Corporations

3429. SHRI L. L. KAPOOR: Will the Minister of FINANCE be pleased to state.

(a) whether 55 Multi-National Corporations' representatives participated in the session organised by Business International at Delhi; if so, the names of such corporations, country of origin, main business, interest of such Corporations and purpose of the visit;

(b) whether the proposal to hold such conference was mooted prior to the visit of American President to India;

(c) what are the main conclusions of the discussions held between the Ministry of External Affairs and the visitors; and

(d) what follow up action is proposed to be taken?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Business International organised a Roundtable in New Delhi between the 29th January, 1978 and 1st February, 1978. A statement showing the names of the multi-national corporations whose representa-